

Cases of Cognizable unauthorised construction in Delhi

7032. SHRI KALI PRASAD PANDEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the year-wise number of cases of cognizable unauthorised constructions in Delhi in which stay orders have been issued by courts since 1984 till date and the number of cases pending at present;

(b) the steps taken to get the stay vacated since 1984 till date and the number of cases in which stay has been vacated; and

(c) the policy of Government regarding proposed participation of citizens in public interest litigation to help Government in the legal action against persons engaged in such unauthorised construction?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (b). The information is being collected and will be laid on the Table of the Sabha.

[English]

Maintenance of Parks in Pocket-2, Janata Flats, Paschimpuri

7033. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased state:

(a) whether the Association of allottees of Pocket-2 Janata Flats in Paschimpuri, New Delhi has made representations to the Delhi Development Authority for appropriate development and maintenance of public parks in the area;

(b) if so, the action taken thereon; and

(c) if no action has been taken, the reasons therefor as the flats continue to be the responsibility of the Delhi Development Authority until their being handed over to the Delhi Municipal Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes Sir.

(b) and (c). Although Pocket-2 of Janata flats, Paschimpuri, New Delhi has already been transferred to the MCD, the parks located in this area are to be maintained by the DDA. The development work of the parks is being undertaken by the DDA shortly.

Relief to Handloom Weavers

7034. PROF. RAMAKRISHNA MORE: SHRI BANWARI LAL PUROHIT:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government have provided any relief or assistance to the handloom weavers in the country during the last three years;

(b) if so, the details thereof;

(c) whether Union government have sent any teams to the various States to assess the condition of handloom weavers during the past three years; and

(d) if so, the details thereof and further help Government propose to provide to handloom weavers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) and (b). During the years 1986-87, 1987-88 and 1988-89, a sum of Rs. 43417.57 lakhs has been released to vari-